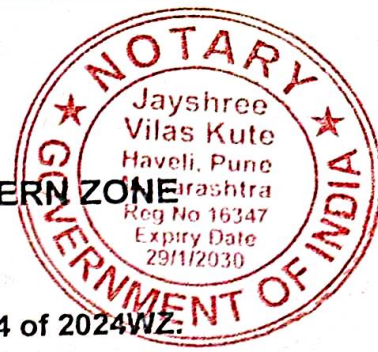


BEFORE HON'BLE NATIONAL GREEN TRIBUNAL, WESTERN ZONE
BENCH AT PUNE



O.A. No. 154 of 2024WZ.

Krunal Narayan Gharre

.....} Applicant.

VERSUS

Pimpri Chinchwad Municipal Corporation & Others

.....] Respondents.

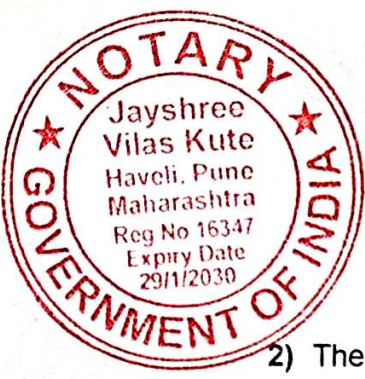
Affidavit in compliance of the Order passed by this Hon'ble Tribunal dated 10th February 26 in O.A. No.154/2024 (WZ) on behalf of the PMRDA -R.N.2.

I, Prashant Patil, Superintendent Engineer of the PMRDA is filing this Affidavit in compliance of the Order passed by this Hon'ble Tribunal dated 10th February 26. I am giving the details of the Long Term & Short-Term Measures being taken by the PMRDA. PMRDA has already prepared the DPR for providing the proposed **14 STPs** for the identified 15 natural drains conveying sludge and/or sewage into Pawana River having aggregate treatment capacity of **6.94 MLD** as a Long-Term Measures, the comments of the PMRDA are as under:

1) LONG TERM MEASURES FOR PAWANA IMPROVEMENT PROJECT:

PMRDA has already prepared the DPR for providing the proposed **14 STPs** for the identified 15 natural drains conveying sullage &/or sewage into Pawana River having aggregate treatment capacity of **6.94 MLD**. It has already made budgetary provision of 40.00 Cr. It is further submitted that for the Long-Term Measures the Timeline for making functional of the Proposed 14 STPs & Present Status of Work in progress in respect to the 14 STPs can be summarised as under:

The Respondent No 2 had earlier submitted the **tentative time-line of about 42 months** for providing of the STPs within which it will try its level best to complete the procedure for installation of various STPs provided the final approval of the DPR & grant of necessary administrative, technical & financial approval by the State & Central Governments vide Affidavit dated 27th January 2025 in compliance of the Order dated 7th January 2025.



- 2) The River Rejuvenation Committee has submitted its Report to Hon'ble Tribunal vide Letter dated 16.06.2025 on 18.06.25 to follow the Schedule from the submission of DPR up to the Construction & Commissioning of the STP/s by it by 31.12.2029. A copy of the Letter by which the time-line has been fixed up by the River Rejuvenation Committee is enclosed & marked as an Annexure-1.
- 3) The present status of the schedule-time-line fixed in a Table given in it is as below:

Sr. No	Village Name	Taluka	STP No.	STP Cap intermediate year 2042 KLD	Cost in Cr.	Approximate Date of Completion
1	URSE	Maval	STP_1	250	2.51	31/12/2029
2		Maval	STP_2	460	4.06	31/12/2029
3	PRANDVADI	Maval	STP_1	350	3.14	31/12/2029
4	SHIRGAON	Maval	STP_1	350	2.94	31/12/2029
5	GAHUNJE	Maval	STP_1	2000	7.49	31/12/2029
6	SOMATANE	Maval	STP_1	1500	7.40	31/12/2029
7	SHIVANE	Maval	STP_1	250	2.70	31/12/2029
8		Maval	STP_2	250	3.24	31/12/2029
9	BEBAD OHAL	Maval	STP_1	300	2.90	31/12/2029
10		Maval	STP_2	120	2.10	31/12/2029
11	DHAMANE	Maval	STP_1	210	2.42	31/12/2029
12	GODUMBARE	Maval	STP_1	200	2.31	31/12/2029
13	SALUMBARE	Maval	STP_1	300	2.58	31/12/2029
14	SANGVADE	Maval	STP_1	400	4.29	31/12/2029

- 4) PMRDA will try its level best to complete & commission above STPs provided that the NRCD grants financial approval by issuance of appropriate GR in this behalf by grant of administrative approval also.



5) PMRDA HAS FURTHER DECIDED TO TAKE THE FOLLOWING SHORT-TERM MEASURES to provide stop gap arrangements by preventing discharges of sewage into river through Nallas by intercepting it & by installation of STPs.

- a) Decorative Steel Wire Mesh Fencing – 1.04 Cr.
- b) Removal of Water hyacinth – 39.60 Lacs.
- c) Information, Education Communication Program – 29.50 Lacs.
- d) Floating Aerator – 29.91 Lacs.
- e) The Tender Document is under preparation and work order will be issued within 15/09/2026 subject to approval of PMRDA Authority



PMRDA will try to complete the short measure work within the 12 months from the date of issue of the Work Order i.e. 15/09/2027.

Solemnly affirmed on this 17th day of March 2026 at PMRDA.

For PMRDA

[Signature]
 Authorised Signatory



VERIFICATION

I, Prashant Patil, Superintendent Engineer of Engineering Department of the PMRDA states that the contents of paragraphs 1 to 5 are true & correct to the best of my knowledge & belief.

[Signature]
 Authorised Signatory.



BEFORE ME
[Signature]
 26/03/2026
JAYSHREE VILAS KUTE
 NOTARY
 UNION OF INDIA
 Sec. 27 Pradhikaran, Nigdi, Pune-44

Noted and Registered at Serial Number 82/2026